NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.364/2010

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name of the Company	The Agarpara Company Ltd & Ors-	Versus- Agarpara Jute Mills Ltd & Ors
Under Section	397/398	
No. Representa	nation of Authorized Appeari ative (IN CAPITAL ETTERS)	ing on behalf of Signature with date
Mr. R.K. Mitta Mr. S. Choudhw Mr. S. Bhattache Mrs. P. Chowdhw	4 Adv Free sond	ent NO: Prowdhum Adn 1811/18.
r. Aditya Kanodi tr. S. Savekar, tr. A. Das Adv	Bar for RIBY	Je or
Pranit Kor. Ray, N. Sharma, Rakesh Sark	Sm. Adv P R 13, 15	5,16 Robert Jack
s. Safra Chou	beg, Adv. Petition, Adv.	ers 12/1/18

: 2

ORDER

Ld. Counsel for the petitioner as also Ld. Counsel for the respondent Nos.1, 13, 15, 16, 25, 26 and 27 are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed. Interim Order passed earlier shall remain in force till the next date of hearing.

List on 08.03.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

8d

(V.P. Singh) Member (Judicial)